

L. A. Notifications and Declarations

KOLLAM DISTRICT

തിരുത്തൽ പരസ്യം

നമ്പർ എ.3 -1428/16(A).

2017 മാർച്ച് 6.

13-12-2016-ലെ കേരള ഗസറ്റ് നമ്പർ 49/2016-ൽ പ്രസിദ്ധീകരിച്ച മേൽ നമ്പർ നോട്ടീഫിക്കേഷനിൽ ക്രമനമ്പർ 44 -ൽ ബ്ലോക്ക് നമ്പർ 21-ൽ, സർവ്വെ നമ്പർ 175/7-1-ന്റെ വിസ്തീർണ്ണം '0.0038 ഹെക്ടർ' എന്ന് പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ളത് '0.0638 ഹെക്ടർ' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

(ഒപ്പ്)

സ്പെഷ്യൽ തഹശീൽദാർ,
എൽ. എ. നമ്പർ-1, കൊല്ലം.

KANNUR DISTRICT

NOTICE

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

Ref. A. 1071/2006.

25th January 2017.

The subjoined statement is an extract from the survey field register giving particulars of the land registered and surveyed in the name of concerned. Appeal if any, against the survey should be presented within one month from the date of publication of this notice to the Officers-in-charge of the survey whose Headquarters are at Thalassery.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—17/07 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—5.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>		
<i>Survey Remarks field No.</i>	<i>Sub-Division No.</i>	<i>Area in Hect.</i>	<i>Survey field No.</i>	<i>Sub-Division No.</i>	<i>Area in Hect.</i>
300 Patta Land	6	0.0688	300	6	0.0676
				9	0.0012
PWD, KSTP					
301 Patta Land	2	1.0037	301	2	1.0012
				5	0.0025
PWD, KSTP					
322 Patta Land	1	0.1781	322	1	0.1616
0.0165	PWD, KSTP				20
322 Patta Land	2	0.0930	322	2	0.0915
0.0015	PWD, KSTP				21
0.0405	322	3	0.0312	322 Patta Land	3
				22	0.0093
PWD, KSTP					
322 Patta Land	5	0.0607	322	5	0.0483